

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: SUMMER VACATION 2025 – Summer Vacation permission for 14 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED.**

ORDER ROC.NO.1666/2025-B.SPL., DATED: 02.05.2025.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana are hereby accorded vacation permission for fourteen (14) days during Summer Vacation, 2025 term wise in **Column No.3** and also in-charge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
(1)	(2)	(3)	(4)	
ADILABAD DISTRICT				
1.	SRI K.PRABHAKAR RAO Principal District and Sessions Judge, Adilabad.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Adilabad
2.	DR. P.SIVA RAM PRASAD I Additional District and Sessions Judge, Adilabad.	06.05.2025 to 19.05.2025	-	Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad
3.	SRI KUMAR VIVEK Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Adilabad
4.	SMT. P. LAKSHMI KUMARI Judge, Family Court-cum-III Additional District and Sessions Judge, Adilabad	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Adilabad
MANCHERIAL DISTRICT				
5.	SRI A.VEERIAIAH Principal District and Sessions Judge, Mancherial.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial

6.	SRI LALSINGH SRINIVAS NAIK Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Mancherial
NIRMAL DISTRICT				
7.	SMT. S.SREEVANI Principal District and Sessions Judge, Nirmal.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Adilabad
KUMURAM BHEEM-ASIFABAD DISTRICT				
8.	SRI M.V.RAMESH Principal District and Sessions Judge, Kumuram Bheem at Asifabad.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Mancherial
KARIMNAGAR DISTRICT				
9.	SRI S.SHIVA KUMAR Principal District and Sessions Judge, Karimnagar.	-	22.05.2025 to 04.06.2025	Judge, Family Court - cum- IV Additional District and Sessions Judge, Karimnagar
10.	SRI D.VENKATESH I Additional District and Sessions Judge, Karimnagar.	-	22.05.2025 to 04.06.2025	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar
11.	SMT. D.SADHANA Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Karimnagar.	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar
12.	SMT. A.NEERAJA Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	-	22.05.2025 to 04.06.2025	Judge, Family Court - cum-IV Additional District and Sessions Judge, Karimnagar
13.	SMT. J.KAVITHA Judge, Family Court -cum- IV Additional District and Sessions Judge, Karimnagar.	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar

14.	SRI J.VIKRAM Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.	06.05.2025 to 19.05.2025	-	I Additional District and Sessions Judge, Karimnagar
JAGTIAL DISTRICT				
15.	SMT. C.RATNA PADMAVATHI Principal District and Sessions Judge, Jagtial.	06.05.2025 to 19.05.2025	-	I Additional District and Sessions Judge, Jagtial
16.	SRI SUGALI NARAYANA I Additional District and Sessions Judge, Jagtial.	-	22.05.2025 to 04.06.2025	Principal District and Sessions Judge, Jagtial .
RAJANNA SIRCILLA DISTRICT				
17.	SMT. P.NEERAJA Principal District and Sessions Judge, Sircilla.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla
18.	SMT. B.PUSHPALATHA Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Sircilla
PEDDAPALLI DISTRICT				
19.	SMT. SUNEETHA KUNCHALA Principal District and Sessions Judge, Peddapalli.	-	22.05.2025 to 04.06.2025	Chairman, Industrial Tribunal-cum-Labour Court-cum- Additional District and Sessions Judge, Godavarikhani, Peddapalli District.
20.	DR. T.SRINIVAS RAO Chairman, Industrial Tribunal-cum-Labour Court-cum- Additional District and Sessions Judge, Godavarikhani, Peddapalli District.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Peddapalli.
KHAMMAM DISTRICT				
21.	SRI GRAJA GOPAL, Principal District and Sessions Judge, Khammam.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam

22.	SMT. K.UMADEVI I Additional District and Sessions Judge, Khammam.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam
23.	SMT. VEMPATI APARNA II Additional District and Sessions Judge, Khammam.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam
24.	SRI DEVINENI RAM PRASADA RAO Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.	06.05.2025 to 19.05.2025	-	Judge, Family Court-cum-IV Additional District and Sessions Judge, Khammam
25.	MS. M.ARCHANA KUMARI Judge, Family Court-cum-IV Additional District and Sessions Judge, Khammam.	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam
26.	SRI VASUKULA SREENAIAH Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam	06.05.2025 to 19.05.2025	-	II Additional District and Sessions Judge, Khammam
27.	SRI M.SRINIVAS, VI Additional District and Sessions Judge, Sathupally, Khammam District	-	22.05.2025 to 04.06.2025	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum-V Additional District and Sessions Judge, Khammam.
BHADRADRI-KOTHAGUDEM DISTRICT				
28.	SRI P.VASANTH Principal District and Sessions Judge, Bhadradi-Kothagudem.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Kothagudem

29.	SMT. S.SARITHA I Additional District and Sessions Judge, Kothagudem	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Bhadradi-Kothagudem
MAHABUBNAGAR DISTRICT				
30.	SRI B.PAPI REDDY Principal District and Sessions Judge, Mahabubnagar.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Mahabubnagar
31.	SRI K.KALYAN CHAKRAVARTHY, I Additional District and Sessions Judge, Mahabubnagar.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Mahabubnagar
32.	SMT. V.SHARADA DEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	06.05.2025 to 19.05.2025	-	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar
33.	SMT. RACHAPUDI SREEDEVI Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Mahabubnagar.
34.	SRI MOHD. AFROZ AKTHAR Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar	-	22.05.2025 to 04.06.2025	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.
35.	SMT. THAMAN RAJA RAJESHWARI Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Mahabubnagar	06.05.2025 to 19.05.2025	-	Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.
JOGULAMBA GADWAL DISTRICT				
36.	MS. N.PREMA LATHA, Principal District and Sessions Judge, Jogulamba Gadwal.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Gadwal
37.	SRI S.RAVI KUMAR I Additional District and Sessions Judge, Gadwal	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Jogulamba Gadwal

WANAPARTHY DISTRICT				
38.	SMT. MANTRI RAMAKRISHNA SUNITHA Principal District and Sessions Judge, Wanaparthy.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Nagarkurnool.
NARAYANPET DISTRICT				
39.	SRI BOYA SRINIVASULU Principal District and Sessions Judge, Narayanpet.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Mahabubnagar.
NAGARKURNOOL DISTRICT				
40.	SRI D.RAMA KANTH Principal District and Sessions Judge, Nagarkurnool.	-	22.05.2025 to 04.06.2025	Principal District and Sessions Judge, Wanaparthy.
SANGAREDDY DISTRICT				
41.	SMT. G.BHAVANI CHANDRA, Principal District and Sessions Judge, Sangareddy.	The officer applied Earned Leave for 26 days from 06.05.2025 to 31.05.2025 (both days inclusive).		
42.	SMT. K.JAYANTHI, I Additional District and Sessions Judge, Sangareddy.	-	22.05.2025 to 04.06.2025	II Additional District and Sessions Judge, Sangareddy.
43.	DR. PULLABHATLA POGADA KRISHNA ARJUN, II Additional District and Sessions Judge, Sangareddy.	06.05.2025 to 19.05.2025	-	I Additional District and Sessions Judge, Sangareddy.
44.	SMT. G.SUNITHA RAVINDER REDDY Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.	-	22.05.2025 to 04.06.2025	Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy.
45.	SMT KOTLA LAVANYA BALREDDY, Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy.	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.

MEDAK DISTRICT				
46.	SMT. G.NEELIMA Principal District and Sessions Judge, Medak.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Siddipet.
SIDDIPET DISTRICT				
47.	SRI K.SAI RAMA DEVI, Principal District and Sessions Judge, Siddipet.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Siddipet
48.	SRI. Y.JAYA PRASAD I Additional District and Sessions Judge, Siddipet	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Siddipet
NALGONDA DISTRICT				
49.	SRI M.NAGARAJU Principal District and Sessions Judge, Nalgonda.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda
50.	SRI GSAMPURNA ANAND, I Additional District and Sessions Judge, Nalgonda.	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda
51.	SMT. N.ROJA RAMANI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda
52.	SRI D.DURGA PRASAD, Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda

53.	MS. K.KAVITHA Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda
54.	SRI KULKARNI VISWANATH DILIP RAO Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda
55.	SRI GVENU, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.	-	22.05.2025 to 04.06.2025	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nalgonda
SURYAPET DISTRICT				
56.	SMT. PLAKSHMI SHARADA Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Nalgonda.
YADADRI BHONGIR DISTRICT				
57.	SRI A.JAYA RAJU, Principal District and Sessions Judge, Yadadri-Bhongir.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Bhongir
58.	SMT. P.MUKTHIDA I Additional District and Sessions Judge, Bhongir	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Yadadri Bhongir
NIZAMABAD DISTRICT				
59.	SMT. G.V.N.BHARATHA LAXMI Principal District and Sessions Judge, Nizamabad.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Nizamabad
60.	SRI M.KANAKA DURGA I Additional District and Sessions Judge, Nizamabad.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Nizamabad

61.	SRI T.SRINIVAS Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	06.05.2025 to 19.05.2025	-	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad
62.	SMT. CHIRANJI ASHALATHA, Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad.	-	22.05.2025 to 04.06.2025	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad
63.	SMT. HARISHA Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nizamabad .	-	22.05.2025 to 04.06.2025	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad
KAMAREDDY DISTRICT				
64.	SRI CH.V.R.R.VARAPRASAD, Principal District and Sessions Judge, Kamareddy.	-	22.05.2025 to 04.06.2025	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad
RANGAREDDY DISTRICT				
65.	SRI A.KARNA KUMAR, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	06.05.2025 to 19.05.2025	-	V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
66.	SRI Y.SATHYENDRA, III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.	06.05.2025 to 19.05.2025	-	V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
67.	SMT. D.MADHAVI KRISHNA V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar	-	22.05.2025 to 04.06.2025	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.
68.	SMT. C.PAVANI, VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.	-	22.05.2025 to 04.06.2025	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.

69.	SMT. M.BHAVANI, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	-	22.05.2025 to 04.06.2025	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar
70.	SRI M.SATISH KUMAR VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	-	22.05.2025 to 04.06.2025	Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.
71.	SMT. T.JAYA LAKSHMI, X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	-	22.05.2025 to 04.06.2025	Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.
72.	SRI P.PRADEEP NAIK, XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	06.05.2025 to 19.05.2025	-	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
73.	SMT. M.VANI, Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	-	22.05.2025 to 04.06.2025	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.
74.	SRI G.SUDARSHAN, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	-	22.05.2025 to 04.06.2025	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
75.	SRI N.SANTHOSH KUMAR, Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	06.05.2025 to 19.05.2025	-	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.

76.	SMT. M.K.PADMAVATHI, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.	06.05.2025 to 19.05.2025	-	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
77.	SRI P.ANJANEYULU, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at Rajendranagar.	06.05.2025 to 19.05.2025	-	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
MEDCHAL-MALKAJGIRI DISTRICT				
78.	SMT. S.N.SREEDEVI, Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda	The officer has been granted Earned Leave for 13 days from 05.05.2025 to 17.05.2025 with permission to avail prefixing Public Holiday on 04.05.2025 and to suffixing Public Holiday on 18.05.2025.		
79.	SRI R.RAGHUNATH REDDY I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda	06.05.2025 to 19.05.2025	-	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
80.	SRI B.THIRUPATHI, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda (from 22.05.2025 to 29.05.2025) & Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda (from 30.05.2025 to 04.06.2025)

VIKARABAD DISTRICT				
81.	DR. SUNNAM SRINIVAS REDDY, Principal District and Sessions Judge, Vikarabad.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.
82.	SRI CH.CHANDRA KISHORE I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Vikarabad.
HANUMAKONDA DISTRICT				
83.	DR. K.PATTABHI RAMA RAO, Principal District and Sessions Judge, Hanumakonda.	-	22.05.2025 to 04.06.2025	Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.
84.	SMT B.APARNA DEVI , Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda.	06.05.2025 to 19.05.2025	-	Principal District and Sessions Judge, Hanumakonda.
WARANGAL DISTRICT				
85.	SMT. V.B.NIRMALA GEETHAMBA, Principal District and Sessions Judge, Warangal at Hanumakonda.	06.05.2025 to 19.05.2025	-	I Additional District and Sessions Judge, Warangal at Hanumakonda
86.	SMT. G.PREMALATHA I Additional District and Sessions Judge, Warangal at Hanumakonda.	-	22.05.2025 to 04.06.2025	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda
87.	SMT. MANISHA SRAVAN UNNAM, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	-	22.05.2025 to 04.06.2025	Chairman, Co-Operative Tribunal, Warangal at Hanumakonda.
88.	SRI P.NARAYANA BABU Chairman, Co-Operative Tribunal, Warangal at Hanumakonda	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda

JANGAON DISTRICT				
89.	SMT. B.PRATHIMA Principal District and Sessions Judge, Jangaon.	-	22.05.2025 to 04.06.2025	I Additional District and Sessions Judge, Yadadri-Bhongir.
MAHABUBABAD DISTRICT				
90.	SRI MOHAMMED ABDUL RAFI Principal District and Sessions Judge, Mahabubabad.	06.05.2025 to 19.05.2025	-	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.
MULUGU DISTRICT				
91.	SMT. S.V.P. SURYA CHANDRA KALA, Principal District and Sessions Judge, Mulugu.	-	22.05.2025 to 04.06.2025	Principal District and Sessions Judge, Warangal.
JAYASHANKAR BHUPALAPALLY DISTRICT				
92.	SRI CH.RAMESH BABU Principal District and Sessions Judge, Jayashankar Bhupalapally.	The officer applied Earned Leave for 33 days from 05.05.2025 to 06.06.2025 with permission to prefixing Public Holiday on 04.05.2025 and to suffixing Public Holidays on 07.06.2025 & 08.06.2025.		
CITY CIVIL COURTS. HYDERABAD				
93.	SRI S.SASIDHAR REDDY Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XIV Additional Chief Judge, City Civil Court, Hyderabad
94.	SMT. Y.PADMA, II Additional Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XIV Additional Chief Judge, City Civil Court, Hyderabad
95.	SRI BAKARAJU SRINIVASA RAO, III Additional Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XIV Additional Chief Judge, City Civil Court, Hyderabad
96.	SMT. K.MARUTHI DEVI, Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad.	-	22.05.2025 to 04.06.2025	Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, Hyderabad

97.	SMT. P.ANNIE ROSE CHRISTIAN, Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, Hyderabad.	06.05.2025 to 19.05.2025	-	Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad
98.	DR. M.SHYAM SREE Judge, Principal Family Court, City Civil Court Complex, Secunderabad.	-	22.05.2025 to 04.06.2025	XII Additional Chief Judge, City Civil Court, Secunderabad
99.	SRI K.MURALI MOHAN IX Additional Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XXV Additional Chief Judge, City Civil Court, Hyderabad
100.	MS. N.AMARAVATHI, X Additional Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XXV Additional Chief Judge, City Civil Court, Hyderabad
101.	SMT. R.DANIE RUTH XI Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2025 to 19.05.2025	-	XXIV Additional Chief Judge, City Civil Court, Hyderabad
102.	SMT. SHOUKATH JAHAN SIDDIQUE, XII Additional Chief Judge, City Civil Court, Secunderabad.	06.05.2025 to 19.05.2025	-	Judge, Principal Family Court, City Civil Court Complex, Secunderabad
103.	SRI G UDAY KUMAR, XXIV Additional Chief Judge, City Civil Court, Hyderabad	-	22.05.2025 to 04.06.2025	XXV Additional Chief Judge, City Civil Court, Hyderabad
104.	SRI D.V.NAGESWARA RAO, XXV Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2025 to 19.05.2025	-	XXIV Additional Chief Judge, City Civil Court, Hyderabad
105.	SRI MANDA VENKATESWARA RAO, XXVI Additional Chief Judge, City Civil Court, Hyderabad.	-	22.05.2025 to 04.06.2025	XXV Additional Chief Judge, City Civil Court, Hyderabad
106.	SMT. M.PADMAJA, XIV Additional Chief Judge, City Civil Court, Hyderabad	06.05.2025 to 19.05.2025	-	XXIV Additional Chief Judge, City Civil Court, Hyderabad
METROPOLITAN SESSIONS COURTS, HYDERABAD				
107.	SRI B.SURESH, Metropolitan Sessions Judge, Hyderabad.	06.05.2025 to 19.05.2025	-	IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad

108.	SRI VINOD KUMAR, I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad	06.05.2025 to 19.05.2025	-	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases-cum- XII Additional Metropolitan Sessions Judge, Hyderabad
109.	SRI C.V.S. SAI BHUPATHI, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad	-	22.05.2025 to 04.06.2025	Metropolitan Sessions Judge, Hyderabad
110.	SMT. T.ANITHA, Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases-cum- XII Additional Metropolitan Sessions Judge, Hyderabad.	-	22.05.2025 to 04.06.2025	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad
CITY SMALL CAUSES COURTS, HYDERABAD				
111.	SRI K.KUSHA, Chief Judge, City Small Causes Court, Hyderabad.	06.05.2025 to 19.05.2025	-	Chief Judge, City Civil Court, Hyderabad
PRINCIPAL C.B.I. CASES SPECIAL COURTS, HYDERABAD				
112.	DR T.RAGHURAM, Prl. Special Judge for trial of CBI Cases, Hyderabad.	-	22.05.2025 to 04.06.2025	Spl. Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge -cum-XXII Additional Chief Judge, City Civil Court, Hyderabad
113.	SMT. J.MAITHREYI Spl. Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge -cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2025 to 19.05.2025	-	Prl. Special Judge for trial of CBI Cases, Hyderabad.

TRIBUNALS AND LABOUR COURTS				
114.	SMT. KOKA RADHA DEVI, Chairman, Industrial Tribunal-I, Hyderabad	-	22.05.2025 to 04.06.2025	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad
115.	SMT S.PREMAVATHI, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	06.05.2025 to 19.05.2025	-	Chairman, Industrial Tribunal-I, Hyderabad
116.	SRI D.RAJESH BABU, Chairman, Telangana State Waqf Tribunal, Hyderabad.	06.05.2025 to 19.05.2025	-	III Additional Chief Judge, City Civil Court, Hyderabad.
TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD				
117.	SRI V.BALA BHASKARA RAO, Additional Director, Telangana State Judicial Academy, Secunderabad	06.05.2025 to 19.05.2025	-	Deputy Director, Telangana State Judicial Academy, Secunderabad.

- NOTE:** 1 The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.
- 2 All Principal District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
- 3 The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal Special Judge for C.B.I. Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Chairman, Industrial Tribunal-I, II and Additional Industrial Tribunal, Hyderabad

8. The Presiding Officers, Labour Courts - I, II and III, Hyderabad.
9. The Chairman, Co-operative Tribunal, Hyderabad.
10. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
11. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
12. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad
13. The Presiding Officer, Telangana State Waqf Tribunal, Hyderabad.
14. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS**

JUDGES AND DISTRICT TREASURY OFFICERS:

- | | | |
|-----------------------------|-------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapally | 9) Khammam |
| 10) Badradri-Kothagudem | 11) Mahabubnagar | 12) Jogulamba-Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri-Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar-Bhupalapally. | |
15. The Pay and Accounts Officer, Hyderabad.
 16. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
 17. The District Treasury Officer, Shameerpet, Medchal-Malkajgiri District.

18. THE SECTION OFFICERS :

- | | | |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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